

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM                      TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (TECHNICAL)                      HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/26/KOB/2023
SECTION	SEC. 241 & 242 C/ACT.
NAME OF PARTIES	VIVEK MENON P K V/S GREEN HEARTS PVT LTD AND 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH, HEENA.
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC

**18 April 2024**

**ORDER**

**IA(C/ACT)/45/KOB/2024 in CP(C/ACT)/26/KOB/2023**

List this matter for further consideration on **02.05.2024**.

**CP(C/ACT)/26/KOB/2023**

Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Petitioner. None appears on behalf of the Respondents.

On the previous hearing date, i.e., 04.04.2024, Learned Counsel, Mr. Shaji Chirayath appeared physically and orally submitted that he will file the Requisite documents and Reply. However, it is seen from the records that the reply affidavit e-filed by the Counsel is lying in defect with the Registry. Learned Counsel, Mr. Shaji Chirayath is not present today.

Counsel for the Petitioner is directed to intimate the next date of hearing to the Counsel appearing for the Respondents to remain present for advancing his arguments. Counsel for the Respondents is further directed to cure the defects and place on record the reply at least 2 days before the next date fixed for hearing.

List this matter for further consideration on **02.05.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**